

The Odisha Gazette

EXTRAORDINARY
PUBLISHED BY AUTHORITY



No. 3074, CUTTACK, FRIDAY, JULY 10, 2026, ASADHA, 19, 1948

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BY ORDER
Director, Printing, Stationery & Publication, Odisha

Notice

By virtue of an affidavit sworn before **Notary Public BHUBANESWAR** on Dated **25th February 2025**, I, **Mr. AJIT KUMAR SAHOO**, Address **AT-ISWARPUR,PO-SUNDARGRAM,PS-CUTTACK SADAR,DIST-CUTTACK, Odisha**, declare that I have changed the name of my **Daughter** from **"ARCHITA SAHOO"** to **"ARPITA SAHOO"**. Henceforth, She shall be known as **"ARPITA SAHOO"** for all purposes.

AJIT KUMAR SAHOO

Processed and Published by the Directorate of Printing, Stationery and Publication, Odisha, Cuttack-10

Name: Director
Designation: PRTG, STY and PUBN
Date: 7/11/2026 2:38:26 PM